

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).27045-27046/2014

(Arising out of impugned final judgment and order dated 07-08-2013 in SB No.2558/1991, 16-07-2014 in CN No.1367/2014 passed by the High Court Of Judicature At Allahabad)

U.P. POWER CORP. LTD ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

(IA No.1/2016 - deletion the name of Respondent No. 5, IA No.2/2016 - EXEMPTION FROM FILING O.T.)

Date : 24-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Pradeep Misra, AOR

For Respondent(s) Mr. E.C. Agrawala, Advocate (NP)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is present. No one is present on behalf of the respondent(s).

List after three weeks.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS